

Annexure-4

Name of the Corporate Debtor		Bharat Waterfront Private Limited							Date of Commencement of CIRP		04.10.2023			
List of Creditors as on 18.10.2023														
List of Unsecured Financial Creditors (other than financial creditors belonging to any Class of Creditors)														
Amount in Rs.														
Sl.No	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC	
1	Arkay Energy (Rameswar	17.10.2023	39,630,779	39,630,779	Financial Debt	Nil	Yes	0	0	0	0	0	0	Considered as Related party as per Section 5(24)(h) of IBC, 2016
2	Ind Bharat Commodities (P) Ltd	17.10.2023	235,658	235,658	Financial Debt	Nil	Yes	0	0	0	0	0	0	Listed as Related Party in the Balance Sheet of the Corporate Debtor as on 31.03.2023
3	Sriba Agro Ltd	17.10.2023	116,020	116,020	Financial Debt	Nil	Yes	0	0	0	0	0	0	As above
4	Sriba Seabase (P) Ltd	17.10.2023	566,037,956	566,037,956	Financial Debt	Nil	Yes	0	0	0	0	0	0	As above
Total			606020413	606020413			0	0.00	0	0	0	0	0	

Murali Mohan Chevuturi
IBBI/IPA-003/00307/2020-2021/13464
Interim Resolution Professional
In the matter of Bharat Waterfront Private Limited
Date: 25.10.2023